

**DELHI LEGISLATIVE ASSEMBLY**

**REVISED LIST OF BUSINESS**

**Friday, 14<sup>th</sup> December, 2012/23 Margashirsha, 1934 (Saka)**

**2.00 PM**

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:
  1. Shri Subhash Sachdeva
  2. Shir Shyam Lal Garg
  3. Shri Veer Singh Dhingan
  4. Shri Sahab Singh Chauhan
  5. Shri Parduymn Rajput
  6. Shri Manoj Kumar Shokeen
  7. Shri Kulwant Rana
  8. Shri Shoaib Iqbal
  9. Shri Sat Prakash Rana
  10. Ch. Bharat Singh
3. **Private Members Resolutions:**
  1. **Shri O.P.Babber** to move the following resolution:

This House resolves that the recommendation may be sent to the Center Govt. to include Vagri caste as SC/ST/OBC category.
  2. **Shri Naseeb Singh** to move the following resolution:

This House resolves that Section 35 and 92 of the Delhi Co-operative Societies Act and Rule 2007 be suitably amended keeping in view the interest of the people of Delhi.
  3. **Shri Sat Prakash Rana** to move the following resolution:

This House resolves that the water problem of Bijwasan Assembly Constituency be solved on priority basis as people of this area are forced to buy potable water.

**Delhi**  
**14<sup>th</sup> December, 2012**

**P.N.Mishra**  
**Secretary**